

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : City Union Bank Ltd
Vs
Milan Textile Enterprise Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/75(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA/1468CHE)/2024

ORDER

Present: None for the Applicant.

This application has been filed by the Successful Resolution Applicant seeking substitution and to amend the cause title in IA/1384/2022.

List the application for hearing on **26.08.2024, date already fixed.**

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)